

ITEM NO.10

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10773/2024

(Arising out of impugned final judgment and order dated 25-07-2024
in MCRC No. 27154/2024 passed by the High Court Of M.P at Indore)

RAMRATAN@RAMSWAROOP & ANR.

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

(IA No. 175830/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 175832/2024 - EXEMPTION FROM FILING O.T. and IA
No. 175829/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 40532/2024 (II-A)

(FOR ADMISSION and IA No.209927/2024-EXEMPTION FROM FILING O.T. and
IA No.209928/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 15-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Nachiketa Joshi, Sr. A.A.G.
Mr. Pashupathi Nath Razdan, AOR
Mr. Kushagra Singh, Adv.
Mr. Ajay Sharma, Adv.
Mr. Anmol Agarwal, Adv.

Mr. Gaurav Agarwal, Sr. Adv.
Ms. Mrinmoi Chatterjee, AOR
Mr. Varun Dev Mishra, Adv.
Mr. Ritvik Mishra, Adv.
Ms. Kirti Lal, Adv.

For Respondent(s) Mr. Gaurav Agarwal, Sr. Adv.
Ms. Mrinmoi Chatterjee, AOR
Mr. Varun Dev Mishra, Adv.
Mr. Ritvik Mishra, Adv.
Ms. Kirti Lal, Adv.

Mr. Nachiketa Joshi Sr. Adv., A.A.G.
Mr. Pashupathi Nath Razdan, AOR
Mr. Kushagra Singh, Adv.
Mr. Ajay Sharma, Adv.

Mr. Anmol Agarwal, Adv.

Ms. Christi Jain, AOR
Mr. Puneet Jain, Sr. Adv.
Mr. Arun Arora, Adv.
Mr. Mann Arora, Adv.
Ms. Akriti Sharma, Adv.
Mr. Harsh Jain, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Mr. Yogit Kamat, Adv.
Mr. Ojusya Joshi, Adv.
Ms. Chhaya Kirti, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)